

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:5205
ANSWERED ON:14.08.2014
ISSUANCE FOR RENEWABLE ENERGY CERTIFICATES
Thota Shri Narasimham

Will the Minister of POWER be pleased to state:

- (a) whether the Central Electricity Regulatory Commission has decreased the issuance fee for renewable energy certificates by 60 per cent;
- (b) if so, the details thereof;
- (c) whether there is a one time processing fee and registration fee and annual charges for power plants; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

- (a) & (b) : Yes, Madam. The Central Electricity Regulatory Commission (CERC) vide its Order dated 5.2.2014, in the matter of `Determination of Fee and Charges payable under Regulation 11 of the Central Electricity Regulatory Commission (Terms and Conditions for Recognition and Issuance of Renewable Energy Certificate for Renewable Energy Generation) Regulations, 2010` reduced the fees for issuance of certificate from the present level of Rs. 10 per certificate to Rs. 4 per certificate for a period of one year with effect from 1.4.2014.
- (c) & (d): Yes, Madam. The details are at Annex.